

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 30th January, 2020

No.3/7/2014-MJA/

In supersession of the earlier notification dated 27th November, 2018, fresh applications are invited for filling up 2 (two) posts of **Lecturer for Manipur Judicial Academy (MJA)** on contract basis for a period of 1 (one) year (*which may be extended*) in the following pay scales as indicated against the post.

Name of Post	No. of Posts	Remuneration per month
Lecturer	2 (two)	Rs. 15,000/- each and Rs. 700/- per lecture.

Details along with the mode of application are available in the High Court website – <http://hcmimphal.nic.in>.

Last date for the submission of application form is on **14.02.2020**.

Sd/-

(W. TONEN MEITEI)
REGISTRAR (JUDL.)

HIGH COURT OF MANIPUR

Imphal, the 30th January, 2018

Endt. No.3/7/2014-MJA/ 2152 - 60

Copy to:-

1. The Director, Manipur Judicial Academy, Imphal.
2. The Jt. Director, Manipur Judicial Academy, Imphal.
3. The Director of Information & Public Relations, Government of Manipur
- for inclusion in the news item.
4. The Director Doordarshan Kendra, Imphal- for inclusion in the news item.
5. The News Editor, AIR, Imphal- for inclusion in the news item.
6. The News Editor, ISTV/Impact TV, Imphal- for inclusion in the news item.
7. The Editor, i) Poknapham (Manipuri Edition) ii) The Sangai Express (English Edition) iii) Huiyen Lanpao (Manipuri Edition) iv) Imphal Free Press (English Edition) v) Sanaleibak (Manipuri Edition)
- with a request to publish the above notification in the esteemed daily as news item.
8. The Private Secretary to Registrar General, High Court of Manipur.
9. System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.

W. Tonen Meitei 30.1.2020
REGISTRAR (JUDL.)

HIGH COURT OF MANIPUR

DETAILS FOR THE POSTS OF LECTURER (ON CONTRACT BASIS)

1.	Total No. of Vacant Post	2 (two) in the pay scale of Rs. 15,000/- each and Rs. 700/- per lecture
2.	Eligibility Criteria	Must have passed LL.M with good academic record having 5 (five) years teaching experience in a reputed Law College/Judicial Academy/Judicial officers training institute. The Academy shall have the discretion to relax any condition in relation to the process of recruitment in suitable cases and/or to consider any deserving person who may not have applied. Desirable (i) NET, M.Phil., PHD (ii) Knowledge of Manipur State Official Language
3.	Examination fees	Rs. 500/- (by way of cash payment at the time of form submission)
4.	Mode of Selection	Suitability Test by way of Personal Interaction

IMPORTANT INSTRUCTIONS TO CANDIDATES

1.	CANDIDATES IN THEIR OWN INTEREST ARE ADVISED TO GO THROUGH THE DETAILED INSTRUCTIONS CONTAINED IN THIS NOTICE, WHICH IS ALSO AVAILABLE ON THE WEBSITE OF THE HIGH COURT OF MANIPUR www.hcmimphal.nic.in
2.	Applicants are advised to go through the steps in "HOW TO APPLY" (All steps are mandatory) and fill up their application form correctly, properly and completely otherwise their application will not be accepted
3.	Last date for the submission of Application Form is on 14.02.2020
4.	Candidates must carry at least one photo bearing IDENTITY PROOF in original such as Driving Licence, Voter ID Card, Aadhaar Card, Identity Card issued by University/College, Income Tax PAN Card to the examination centre, failing which THEY SHALL NOT BE ALLOWED TO APPEAR FOR THE EXAMINATION.
5.	The Registry reserves the right to reject any application which are not in proper form/incomplete. Rejection of applications will be after proper screening and not at the time of submission of the form.

HOW TO APPLY

1. Download the Application form (**ANNEXURE – A**) from the website of the High Court of Manipur www.hcmimphal.nic.in
2. Duly filled in Application form along with the photo copies of the documents stated below should be submitted in person to the **Receipt & Dispatch Section, High Court of Manipur:**
 - i) Class X as proof of Date of Birth
 - ii) Class XII Certificate
 - iii) LL.B. Certificate
 - iv) LL.M. Certificate
 - v) Certificates of other educational qualifications
 - vi) Experience Certificate
3. Candidates already in Government services should apply **through proper channel.**
4. Any further changes/communication shall be published only on our official website www.hcmimphal.nic.in and for any queries contact **7085056988.**

HIGH COURT OF MANIPUR

APPLICATION FORM



FOR THE POST OF **LECTURER** (ON CONTRACT BASIS)
IN **MANIPUR JUDICIAL ACADEMY**

1. Name (in block letters):

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2. Father's/Husband's Name:

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3. Date of Birth (*According to Matriculation/High School/Hr. Sec. leaving certificate*)
(DD/MM/YYYY)

<input type="text"/>	<input type="text"/>	/	<input type="text"/>	<input type="text"/>	/	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
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(Certificate to be produced at the time of interview)

4. Age as on the date of form submission:

<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>
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Years Months Days

5. Gender: (*Please tick in the appropriate box*)

Male Female Others

6. Permanent Address

District																						
State										Pincode												
Mobile No.																						

7. Postal Address (*if same as permanent address please tick here*)

District																						
State										Pincode												
Mobile No.																						

R

8. Qualification:

Sl. No.	Particulars	Year of passing				Division/ Grade	University
1.							
2.							
3.							
4.							
5.							

(Original certificate to be produced at the time of interview)

9. Experience:

Sl. No.	Name of Institution	Years of Experience		Number of Years	Particulars
		from (DD/MM/YYYY)	to (DD/MM/YYYY)		
1.					
2.					
3.					
4.					

(Original certificate to be produced at the time of interview)

10. If you are a government employee, have you informed the employer?

Yes No Not Applicable

(If yes, NOC issued on or before **14.02.2020** be produced at the time of interview)

11. Nationality:

12. Religion:

DECLARATION

I, hereby, declare that all statements made in this application are true, complete and correct to the best of my knowledge and belief and in the event of any information being found false, my candidature is liable to be cancelled.

Date:

Place:

Left Thumb Impression
of the Candidate

Signature of the candidate in full

List of Documents to be enclosed:

(Tick)

- i) Class X as proof of Date of Birth
- ii) Class XII Certificate
- iii) LL.B. Certificate
- iv) LL.M. Certificate
- v) Certificates of other Educational Qualifications
- vi) Experience Certificate
